

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/980(KB)2018
IA(I.B.C)/1235(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 27TH JUNE 2024

IN THE MATTER OF	UNION BANK OF INDIA VS PKS LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearance (via video conferencing/physically)

Mr. Ashok Kumar Agarwal] Liquidator in person

ORDER

1. Liquidator in person present.
2. **IA(I.B.C)/1235(KB)2024:**
 - a) We have gone through the pleadings made in Pages No. XI and X of this Interlocutory Application.
 - b) This application has been filed by the Liquidator to place on record the 8th Progress Report which is placed at Pages No. 1 to 11. This application is supported by an Affidavit which is placed at Pages No. 12 to 15. The 8th Progress Report is taken on record and accordingly, this application is **allowed** and **disposed of**.
3. Post the Company Petition on **15.07.2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**